

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3912
TO BE ANSWERED ON 9TH DECEMBER, 2016**

BAN ON MILK AND MILK PRODUCTS

3912. SHRI B. SENGUTTUVAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has issued any ban on milk, milk products, including chocolates and chocolate products, candies/confectionaries/food preparations with milk or milk solids as ingredients from China for a period of one year from June, 2015 and if so, the details thereof;
- (b) whether the ban has been extended for a further period and if so, the details thereof;
- (c) whether the Government is aware that some unscrupulous exporters from China have been supplying the Indian importers with plastic rice and plastic eggs etc. and if so, the details thereof; and
- (d) whether the Government proposes to ban the import of processed food from China and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

(a) & (b): The import of milk and milk products, including chocolates and chocolate products and candies/confectioneries/food preparations with milk and milk solids as ingredients from China, has been banned. The Ban has been extended upto 23.06.2017.

(c): FSSAI is aware about reports about import of plastic rice and fake eggs from China. An International Food Safety Authorities Network alert was also received on 21.05.2015 regarding import of plastic rice from China. The matter was taken up with the various State Governments, which informed that no incidence of imported plastic rice has been reported in their respective States. Further, as per data available in Food Import Clearance System (FICS) of FSSAI, no import of rice and eggs has taken place from China from 01.01.2015 till date.

(d): At present, no such proposal is under consideration of the Government to ban any item other than those detailed in reply to (a) and (b) above.

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